

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3649
ANSWERED ON:19.08.2003
COAL MINES DEPOSIT LINKED INSURANCE SCHEME
VILAS BABURAO MUTTEMWAR

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that a Coai Mines Deposit Linked Insurance Scheme has beerintroduced for providing assistance to the next of kin of employees dying in harness;
- (b) if so, the amount of insurance given to the next of kin during the last three years, year-wise;
- (c) the number of employees who died during the service in different coalfields during the last three years and the amount paid to the next of kins, company-wise;
- (d) whether the Government propose to enhance the amount of the insurance as the existing provision is too meagre;
- (e) if so, the details thereof; and
- (f) if not, the reason therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRAHLAD SINGH PATEL) :

- (a) Yes, Sir.
- (b) The amount paid during the last three years are :

STATEMENT

1999-2000 0.02 Crore
2000-2001 0.01 Crore
2001-2002 0.30 LaKh

(c) As reported by Commissioner, Coal Mines Provident Fund Organization, the number ofthe covered category of executive employees in respect of Coal India Limited, its subsidiary Coal Companies & J.K. Minerals who died during service in different coalfield during last three years and the amount paid to the nominees company-wise are as under :

Year	Name of Coal Company	No. of Executives who died in Service	Amount paid
1999-2000	Eastern Coalfields Limited	1	Rs.10,000/-
	Central Coalfields Limited	1	Rs.10,000/-
	South Eastern Coalfields Limited	1	Rs.10,000/-
	Western Coalfields Limited	4	Rs.36,676/-
	Mahanadi Coalfields Limited	3	Rs.30,000/-
	J & K Limited	4	Rs.40,000/-

2000-2001 Bharat Coking Coal 2 Rs.15,000/-
Limited

Eastern Coalfields 1 Rs.10,000/-
Limited

South Eastern 1 Rs.10,000/-
Coalfields Limited

Coal India Limited 2 Rs.20,000/-

North Eastern 1 Rs.10,000/-
Coalfields

2001-2002

Western Coalfields 3 Rs.30,000/-
Limited

South Eastern 1 Rs.3333/-
Coalfields Limited

(d) amount of process.

(e) has been Yes, Sir. The proposal for enhancement of be paid under CMDL! Scheme, 1976is under The office of the Coal India Limited, Kolkata requested to intimate the total number executives working in CIL & its subsidiary coal companies for evaluating the extant of enhancement, taking into account the average death rate and the contribution received per year.

(f) Question does not arise.